

INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "SMC-I: NEW DELHI
BEFORE SHRI KUL BHARAT, JUDICIAL MEMBER
AND
SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER
(Through Video Conferencing)

ITA No. 8135/Del/2019
(Assessment Year: 2011-12)

Kailash Chand Rohani, 16, FF, Central market, Lajpat Nagar-II, New Delhi PAN: ADRPR5375H	Vs.	Income Tax Officer, Ward-54 (1), New Delhi
(Appellant)		(Respondent)

Assessee by :	None
Revenue by:	Shri Sajeev Mahajan, Sr. DR
Date of Hearing	23/02/2021
Date of pronouncement	23/02/2021

ORDER

PER PRASHANT MAHARISHI, A. M.

1. This appeal is filed by the assessee against the order of the Id CIT(A)-23, New Delhi dated 20.09.201 for Assessment Year 2011-12.
2. At the time of hearing the Id AR submitted that the assessee has already opted for settlement of the above dispute under Direct Taxes Vivaad Se Vishwas Act, 2020. Therefore, the appeal of the assessee may be treated as withdrawn.
3. The Id DR was not available and hence an application for adjournment was made.
4. As the assessee has opted for Direct Taxes Vivaad Se Vishwas Act, 2020 for settlement of the impugned dispute involved in this appeal and has requested for withdrawal of the appeal. Accordingly, the appeal of the assessee is dismissed as withdrawn.
5. Accordingly, appeal of the assessee is dismissed.

Order pronounced in the open court on 23/02/2021.

Sd/-
(KUL BHARAT)
JUDICIAL MEMBER

Sd/-
(PRASHANT MAHARISHI)
ACCOUNTANT MEMBER

Dated: 23/02/2021
A K Keot

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1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi

Date of dictation	23.02.2021
Date on which the typed draft is placed before the dictating member	23.02.2021
Date on which the typed draft is placed before the other member	23.02.2021
Date on which the approved draft comes to the Sr. PS/ PS	23.02.2021
Date on which the fair order is placed before the dictating member for pronouncement	23.02.2021
Date on which the fair order comes back to the Sr. PS/ PS	23.02.2021
Date on which the final order is uploaded on the website of ITAT	23.02.2021
date on which the file goes to the Bench Clerk	23.02.2021
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the order	